

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Transfer Petition(s)(Civil) No(s). 2536/2024

MAMTA

Petitioner(s)

VERSUS

NAVEEN CHANDER

Respondent(s)

IA No. 215294/2024 - STAY APPLICATION

Date : 22-07-2025 This matter was called on for hearing today.

For Petitioner(s) :

Mr. Shailendra Singh, Adv.
Mr. Sandeep Goyal, Adv.
Mr. Kapil Madan, Adv.
Mr. Rajinder Kumar, Adv.
Mr. Udit Sharma, Adv.
Mr. Vinay Yadav, Adv.
Ms. Vartika Prasad, Adv.
Mr. Rohit Kumar, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

Service report from the concerned Trial Court with regard to the sole respondent is still awaited. Let a reminder be issued.

List again on 29.08.2025.

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SUJATA SINGH
Registrar